Annexure-1

Name of the corporate debtor: Indian Clothing League Private Limited; Date of commencement of CIRP: 2nd May 2023; List of creditors as on: 17th February 2025

List of secured financial creditors belonging to any class of creditors)

(Amount in ₹)

	Name	Details of claim		Details of claim admitted						Amount	Amount of any			· /
No.	of creditor	received								of contingent claim		of claim not admitted	claim under verification	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Claim	may be set-on	admitted		
1	Punjab National Bank	10.05.2023	270203978.41	270203978	Financial Claim	270203978	No information	No	36.94%	0	0	0	0	Admitted
2	Indian Bank	16.05.2023	202672705.00	202672705	Financial Claim	202672705	No information	No	27.71%	0	0	0	0	Admitted
3	Shriram Finance Limited	16.05.2023	254732409.00	254732409	Financial Claim	254732409	No information	No	34.82%	0	0	0	0	Admitted
4	Shriram Housing Finance Limited	20.05.2023	3880798.00	3880798	Financial Claim	3880798	No information	No	0.53%	0	0	0	0	Admitted

Note: All the Financial Creditors were requested vide the email bearing Ref No. DD/IBC/23-24/IRP/ICLPL/ 75 Dated 12th July 2023 to provide information as per the item 4 in the Form-C prescribed under Regulation 8 of IBBI (IRP for CP) Regulations 2016 (iii) Amount of claim covered by guarantee, if any and (iv) Name and address of the guarantor(s). None of the FCs clarified the requested information pertaining the item 4 in the Form-C prescribed under Regulation 8 of IBBI (IRP for CP) Regulations 2016 (iii) Amount of claim covered by guarantee, if any and (iv) Name and address of the guarantor(s).